

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. M.A. 1536/2019 in C.P. 3931/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Rakesh R. Gupta
V/s.
Bejod Niwas Pvt Ltd & Ors.

Appearance

For Petitioner: Adv. Rakesh R. Gupta

For Respondent: Adv. H.S. Gupta i/b Adv. S.R. Gupta for R-1, R-2
and R-4.

SECTION 241 & 242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

When the matter was called, Ld. Counsel for the Applicant sought Passover.
However, no time left, list on **04.06.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)